

Name of the Corporate Debtor : Metenere Limited

Date of commencement of CIRP: 03 October 2020

List of creditors as on : 05 April 2024 (Version 10)

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

List of operational creditors (Employees)**(Amount in ₹) Annexure - 3**

S.No	Name of AR, if any	Name of Employee	Details of claim received		Details of claim admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	NA	Anurag Dubey	29-Dec-20	1,313,028	1,226,983	Salary dues	No	NA	-	86,045	-	86,045	
2	NA	Ankur Singh	14-Jan-21	1,074,698	1,040,347	Salary dues	No	NA	-	-	-	34,351	
3	NA	Rajeev Kumar	23-Jan-21	481,000	192,903	Salary dues	No	NA	-	-	-	288,097	
4	NA	Satyajit Singh	12-Jan-21	403,365	403,365	Salary dues	No	NA	-	-	-	-	
5	NA	Sandeep Joshi	20-Jan-21	385,894	385,894	Salary dues	No	NA	-	-	-	-	
6	NA	Dhirendra Nath Dwivedi	19-Apr-21	360,872	360,872	Salary dues	No	NA	-	-	-	-	
7	NA	Sudheer Soni	13-Jan-21	238,318	238,318	Salary dues	No	NA	-	-	-	-	
8	NA	Tarun Kumar Agarwal	29-Dec-20	232,535	232,535	Salary dues	No	NA	-	-	-	-	
9	NA	Uday Narayan Tiwari	29-May-21	215,000	190,722	Salary dues	No	NA	-	-	-	24,278	
10	NA	Manoj Rana Sahi	16-Jan-21	209,948	209,948	Salary dues	No	NA	-	-	-	-	
11	NA	Arun Kumar Srivastava	4-Mar-21	172,000	171,881	Salary dues	No	NA	-	-	-	119	
12	NA	Birendra Kumar Pandey	15-Mar-21	145,000	144,577	Salary dues	No	NA	-	-	-	423	
13	NA	Lakshmi Kant Tiwari	31-Mar-21	128,600	128,600	Salary dues	No	NA	-	-	-	-	
14	NA	Dalip Kumar	2-Feb-21	125,000	125,000	Salary dues	No	NA	-	-	-	-	
15	NA	evenadar Kumar Chauthan	3-Mar-21	115,000	115,000	Salary dues	No	NA	-	-	-	-	
16	NA	Prashant Kumar Pandey	8-Mar-21	108,493	108,493	Salary dues	No	NA	-	-	-	-	

17	NA	Ashru Kumar Ghosh	31-May-21	100,000	98,584	Salary dues	No	NA	-	-	-	1,416
18	NA	Satinder Kumar	6-Apr-21	81,000	81,000	Salary dues	No	NA	-	-	-	-
19	NA	Dharamveer Sharma	8-Jan-21	78,477	78,477	Salary dues	No	NA	-	-	-	-
20	NA	Vikram Singh	9-Mar-21	74,500	74,097	Salary dues	No	NA	-	-	-	403
21	NA	Sher Singh	9-Mar-21	67,000	61,016	Salary dues	No	NA	-	-	-	5,984
22	NA	Satyabrata Mahana	12-Jan-21	66,780	65,462	Salary dues	No	NA	-	-	-	1,318
23	NA	Anil Upadhyay	25-Jan-21	66,494	48,813	Salary dues	No	NA	-	-	-	17,681
24	NA	Mandeep Singh	4-Mar-21	60,500	60,500	Salary dues	No	NA	-	-	-	-
25	NA	Hemant Kumar Sharma	12-Jan-21	58,816	58,377	Salary dues	No	NA	-	-	-	439
26	NA	Ravi Kumar	31-Mar-21	51,435	51,435	Salary dues	No	NA	-	-	-	-
27	NA	Vinay Kumar	16-Jan-21	42,336	42,336	Salary dues	No	NA	-	-	-	-
28	NA	Rakesh Kumar Dvagar	15-Jun-21	38,000	38,000	Salary dues	No	NA	-	-	-	-
29	NA	Aditya Mishra	31-Mar-21	35,250	35,250	Salary dues	No	NA	-	-	-	-
30	NA	Kanhaiya Kumar	5-Apr-21	35,000	35,000	Salary dues	No	NA	-	-	-	-
31	NA	Mukesh Kumar	6-Apr-21	26,000	17,444	Salary dues	No	NA	-	-	-	8,556
32	NA	Brijesh Kumar	22-Jan-21	25,000	24,947	Salary dues	No	NA	-	-	-	53
33	NA	Ankush	24-Oct-21	20,800	18,712	Salary dues	No	NA	-	-	-	2,088
		Total		6,636,139	6,164,888				-	86,045	-	471,251

Notes:

Pursuant to the Hon'ble NCLT order dated 21 November 2023 the Resolution Professional has issued a fresh Form G on 02 December 2023 and has issued fresh Request for Resolution Plan ("RRP") on 18 January 2024 and accordingly, the Resolution Professional of the Corporate Debtor in accordance with the Regulation 12(1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, as amended ("CIRP Regulations") has duly verified and collated claims, which were submitted subsequent to the approval of earlier resolution plan of Jubilee Metals Private Limited by the CoC of the Corporate Debtor and is releasing current version 9 of the List of Creditors of the Corporate Debtor.